

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01272-01276/2015

DATED THIS THE 15<sup>TH</sup> DAY OF JUNE, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

1. Sri M.S. Basavaraju  
S/o Late M. Shankarachar  
Aged 46 years  
Technician [Carpenter],  
CSRTI, CSB, Mysore  
Residing at No. 31, Type-II,  
V.P. Farm, JLB Road,  
Mysore 570 004

2. Sri Ramesha  
S/o Late Nagaraju  
Aged 46 years  
Technician [Turner],  
CSRTI, CSB, Mysore  
Residing at No. 2513/2B,  
32/3, New Kantharaja Urs Road,  
K.G. Koppalu, Mysore 570 014

3. Sri Y. Sundara Murthy  
S/o Late Yellappan  
Aged 52 years  
Technician [Welder],  
CSRTI, Central Silk Board,  
CSRTI, CSB, Mysore  
Residing at No. 17, Type-II,  
V.P. Farm, JLB Road,

Mysore 570 004

4. Sri S. Arumugam  
S/o Late M. Subramanyam  
Aged 49 years  
Technician [Black Smith],  
CSRTI, Central Silk Board,  
CSRTI, CSB, Mysore  
Residing at No. 3, Type-II,  
V.P. Farm, JLB Road,  
Mysore 570 004

5. Sri M.G. Surendra  
S/o Late Giriyappa  
Aged 49 years  
Technician [Fitter/Driller],  
CSRTI, Central Silk Board,  
CSRTI, CSB, Mysore  
Residing at No. 4043,  
9<sup>th</sup> Cross, Gandhinagar,  
Mysore 570 004

...Applicants

(By Advocate Shri V.S. Naik)

Vs.

1. The Union of India  
Ministry of Textiles,  
Udyog Bhavan,  
Maulana Azad Road,  
New Delhi – 110 011

Represented by its Secretary

2. The Chief Executive Officer and  
The Member Secretary  
Central Silk Board  
Madiwala,  
Bangalore – 560 068.

3. The Deputy Director (A & A),  
Central Sericulture Research  
And Training Institute,  
Central Silk Board  
Manandavadi Road

Sriramapuram,  
Mysore – 570 008.

4. Deputy Director (A & A),  
Central Silk Board,  
CSB Complex,  
BTM Layout,  
Madiwala,  
Bangalore – 560 068. ...Respondents

(By Shri N.S. Prasad, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

This is a matter which had been pending for an additional affidavit by the applicant from 13.12.2017 onwards. Thereafter the matter was taken up on 05.02.2018 then on 27.02.2018 then on 16.03.2018 then on 20.03.2018 then on 29.05.2018 and then to today. Today also the learned counsel for the applicant is not available. In fact for most of 2017 the learned counsel for the applicant was not present.

2. The OA is dismissed for default. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/01272-01276/2015**

Annexure A1: Copy of the service particulars of the applicants

Annexure A2 Series: Copies of the memorandum issued to the applicants

Annexure A3 Series: Copies of the appointment orders issued to the applicants

Annexure A4 Series: Copies of the memorandum issued to the applicants

Annexure A5 Series: Copies of the order dated 08.10.2001 issued to the applicants

Annexure A6: Copy of the memorandum issued to the applicants

Annexure A7: Copy of the memorandum dated 17.06.1987

Annexure A8: Copy of the provisional national trade certificate salary particulars of Sri Sannamariah

Annexure A9: Copy of the service particulars of Sri Rangaswamy Naik

Annexure A10: Copy of the appointment order of Sri C. Nagaraj

Annexure A11: Copy of the information obtained through RTI pertaining to Shri D.B. Ashok and Virupakshappa

Annexure A12: Copy of the extract of the cadre and recruitment rules, 1989

Annexure A13 Series: Copies of the representations dated 06.08.2010 submitted by the applicants.

Annexure A14: Copy of the order dated 11.01.2013 passed in Original Application No. 58/2011

Annexure A15: Copy of the memorandum dated 05.04.2013 issued by the 2<sup>nd</sup> respondent to the 1<sup>st</sup> applicant.

Annexure A16: Copy of the memorandum dated 05.04.2013 issued by the 2<sup>nd</sup> respondent to the 2<sup>nd</sup> applicant.

Annexure A17: Copy of the memorandum dated 05.04.2013 issued by the 2<sup>nd</sup> respondent to the 3<sup>rd</sup> applicant.

Annexure A18: Copy of the memorandum dated 05.04.2013 issued by the 2<sup>nd</sup> respondent to the 4<sup>th</sup> applicant.

Annexure A19: Copy of the memorandum dated 05.04.2013 issued by the 2<sup>nd</sup> respondent to the 5<sup>th</sup> applicant.

Annexure A20 Series: Copies of the representation dated 12.07.2013 submitted by the applicants

Annexure A21: Copy of the memorandum dated 09.12.2013 issued by the 2<sup>nd</sup> respondent to the 1<sup>st</sup> applicant.

Annexure A22: Copy of the memorandum dated 09.12.2013 issued by the 2<sup>nd</sup> respondent to the 2<sup>nd</sup> applicant.

Annexure A23: Copy of the memorandum dated 09.12.2013 issued by the 2<sup>nd</sup> respondent to the 3<sup>rd</sup> applicant.

Annexure A24: Copy of the memorandum dated 09.12.2013 issued by the 2<sup>nd</sup> respondent to the 4<sup>th</sup> applicant.

Annexure A25: Copy of the memorandum dated 09.12.2013 issued by the 2<sup>nd</sup> respondent to the 5<sup>th</sup> applicant.

#### **Annexures with Reply Statement**

Annexure R1: Copy of the ACP Scheme of Government of India

Annexure R2: Copy of the MACP Scheme of Government of India

Annexure R3: Copy of the Schedule-I of CCS (Revised Pay) Rules, 2008

Annexure R4: Copy of the extract of approved recruitment rules for the post of Mechanic.

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